

NO.HCRB/CJR-1/2021

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 26TH JULY 2021.

I N T I M A T I O N

In continuation of this office Intimation dated 19.07.2021, Standard Operating Procedure (SOP) and Special Instructions to the candidates issued on 19.07.2021 for the Preliminary Examination to the post of Civil Judges scheduled on 08.08.2021, following addendum is inserted to Standard Operating Procedure (SOP) at Sl.No.8 (a) and to Special Instructions to the candidates at Sl.No.3 (a):-

“The candidates, who have not received or were prevented from receiving at least one dose of Covid-19 Vaccine, will be permitted to enter the Examination center premises subject to production of Covid-19 negative report, which was obtained 72 hours before the Preliminary Examination”.

BY ORDER,

Sd/-
(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA,
BENGALURU-560001.